

Annexure-3

Name of the corporate debtor: SASA MUSA SUGAR WORKS PRIVATE LIMITED; Date of commencement of liquidation: 20.02.2025; List of stakeholders as on: 20.11.2025

List of secured financial creditors

(Amount in Rs)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	Central Bank of India	02.12.2022	₹ 1,23,53,33,724.00	₹ 1,23,42,78,453.00	Secured	₹ -	-	-	₹ -	70.83%			₹ 10,55,271.00	₹ -	The claim form D ,Under Regulation 18 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016 was received.
			₹ 1,23,53,33,724.00	₹ 1,23,42,78,453.00		-			₹ -	70.83%			₹ 10,55,271.00		